Central Administrative Tribunal
Principal Bench

CP No. 171/2018
OA No.4274/2014

New Delhi, this the 8th day of February, 2019

Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

Sh. Chander Pal (LR), S/o late Sh. Hari Singh,
Aged about 64 years
S/o late Sh. Hari Singh,
R/o D-2/190, JJ Colony,
Madangir, New Delhi-62.   – Petitioner

(By Advocate: Mr. Ramesh Shukla)

Versus

1.   Sh. Puneet Kumar Goel,
        Commissioner, SDMC,
        Dr. Shyama Prasad Mukherjee,
        Civic Centre, JLN Marg, New Delhi.

2.   Sh. Daljeet Kaur,
        Additional Commissioner (DEMS)
        Vigilance Department,
        South Delhi Municipal Corporation,
        Dr. Shyama Prasad Mukherjee,
        Civic Centre, JLN Marg, New Delhi.

3.   Sh. K.C. Bhardwaj,
        Sanitation Superintendent,
        South Delhi Municipal Corporation,
        South Zone, Green Park, New Delhi.   – Respondents

(By Advocate: Mr. Gyanendra Singh)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

This Contempt Petition has been filed by the applicant seeking compliance with the order of this Tribunal dated 21.11.2017 in OA No. 274/2014 in which the following directions were issued:-

> "21. In the light of our above discussions, we allow the O.A. and quash the impugned departmental proceedings, the enquiry report, and the orders passed by the Disciplinary Authority and Appellate Authority. The respondents are directed to reinstate the applicant in service within one month from today. Considering the facts and circumstances of the case, we direct that the applicant shall be deemed to be continuing in service, except for back wages."

2.   Counsel for the respondents has given the order dated 04.02.2018 giving details of the status report and payments made by them under different heads.

3.   In view of the substantial compliance of the order of this Tribunal, notices are discharged. CP is closed. However, if the applicant is still aggrieved, she will be at liberty to challenged the order now passed by the respondents, if so advised, in accordance with law.

    (S.N. Terdal)   **(Nita Chowdhury)**
    Member (J)   **Member (A)**

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